

# LOK SABHA DEBATES

6611'

6612

## LOK SABHA

Saturday, September 3, 1960/Bhadra  
12, 1882 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[Mr. Speaker in the Chair]

Mr. Speaker: There is no Question  
Hour today.

### MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the  
following messages received from  
the Secretary of Rajya Sabha:—

(i) "In accordance with the  
provisions of rule 125 of the Rules  
of Procedure and Conduct of  
Business in the Rajya Sabha, I am  
directed to inform the Lok Sabha  
that the Rajya Sabha, at its sitting  
held on the 1st September 1960,  
agreed without any amendment to  
the Plantations Labour (Amend-  
ment) Bill, 1960, which was passed  
by the Lok Sabha at its sitting  
held on the 5th August 1960".

(ii) "I am directed to inform  
the Lok Sabha that the Rajya  
Sabha, at its sitting held on  
Thursday, the 1st September 1960,  
passed the enclosed motion con-  
curring in the recommendation of  
the Lok Sabha that the Rajya  
Sabha do join in the Joint Com-  
mittee of the Houses on the Bill to  
provide for the welfare of motor  
transport workers and to regu-  
late the conditions of their work.  
The names of the members nomi-  
nated by the Rajya Sabha to serve  
on the said Joint Committee are  
set out in the motion.

### MOTION

That this House concurs in the  
recommendation of the Lok Sabha  
that the Rajya Sabha do join in  
the Joint Committee of the Houses

on the Bill to provide for the  
welfare of motor transport wor-  
kers and to regulate the condi-  
tions of their work, and resolves  
that the following members of the  
Rajya Sabha be nominated to  
serve on the said Joint Commit-  
tee:—

1. Shri Jagannath Prasad  
Agarwal.
2. Shri A. Chakradhar.
3. Shri Khandubhai K. Desai.
4. Shri M. S. Gurupadaswamy.
5. Syed Mazhar Imam.
6. Shri Kumbha Ram.
7. Shri Lokanath Misra.
8. Shri K. L. Narasimham.
9. Shri Maheswar Naik.
10. Sardar Raghbir Singh Pan-  
jhzari.
11. Dr. Shrimati Seeta Parma-  
nand.
12. Shri M. Govinda Reddy.
13. Shri Ebrahim Sulaiman Sait.
14. Shrimati Savitry Devi Ni-  
gam.
15. Shri Abid Ali."

(iii) "In accordance with the  
provisions of rule 97 of the Rules  
of Procedure and Conduct of  
Business in the Rajya Sabha, I  
am directed to enclose a copy of  
the Indian Aircraft (Amendment)  
Bill, 1960, which has been passed  
by the Rajya Sabha at its sitting  
held on the 1st September, 1960".

### INDIAN AIRCRAFT (AMEND- MENT) BILL

11.01 hrs.

LAI'D ON THE TABLE AS PASSED BY  
RAJYA SABHA

Secretary: Sir, I lay on the Table of  
the House the Indian Aircraft  
(Amendment) Bill, 1960, as passed by  
Rajya Sabha.